

F. No. 29(38) CESTAT/Dress Code/Admn-05
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 05.10.2018

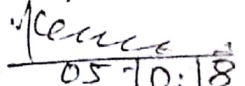
CIRCULAR

It is noticed that the circular dated 26/04/2005 (copy enclosed) issued by the Hon'ble President is not being followed by the Court Masters and Stenographers. Defiance to the provisions of circular by the staff denigrates the reputation of the Tribunal.

Hence, the Court Masters and Stenographers attending duties in the Court are hereby directed to strictly follow the dress code as prescribed in the circular dated 26/04/2005 w.e.f. 01/11/2018. Non-compliance of the above direction will be viewed seriously.

This issues with the approval of the Competent Authority.

By Order,


05.10.18
(V. P. Pandey)

Asst. Registrar (Admn.)

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS/PA to all Members, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Allahabad/Hyderabad/Ahmedabad/Chandigarh/Bangalore.
3. PA to Registrar, CESTAT, New Delhi.
4. Court Masters of all Benches.
5. Deputy Registrars/ Asstt. Registrars, CESTAT, All Benches.
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